

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3524
ANSWERED ON:11.08.2015
Legal Cooperation with Oman
Raju Shri Gokaraju Ganga;Rao Shri Konakalla Narayana

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has signed an agreement with the Government of Oman on judicial and legal co-operation; and
(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) : Yes, Madam.

(b) : Under the Agreement on Legal and Judicial Cooperation in Criminal Matters between India and Oman, each country shall provide the widest measure of reciprocal assistance in Criminal Matters to the other country. Assistance includes: identifying persons and objects and determining their locations; serving of documents including subpoenas; providing information, documentation, objects and records; search and seizure; collecting evidence and taking statements, permitting the coming of persons from the Requesting State to assist in the execution of request; permitting the appearance of detained persons to give evidence or assist in investigations; facilitating the attendance of witnesses to assist in investigations; taking necessary action to locate, restrain or forfeit the proceeds and instruments of the crime; and any other form of assistance which is not contrary to the law of the State requested to provide assistance.
